

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 688/(MAH)/2017

CORAM:

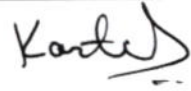
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Ambrish B. Dani  
V/s.  
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20.	Kartik Porasach, For Dhruve Liladhar.	Adv. for Petitioners.	

**ORDER**

**T.C.P. 688/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. This is Transferred Petition from the Hon'ble High Court for remission of the Records of NCLT to the Hon'ble High Court.
3. The matter is listed before the Hon'ble High Court on 20.11.2017.
4. This matter is listed on **27.11.2017.**

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**3.11.2017.**

Aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**